



Government of Jammu and Kashmir
Home Department
Civil Secretariat

Notification
Srinagar, the 4th August, 2019

SRO. 494 - In exercise of the powers conferred by clause (b) of section 2 of the Prisoners Act, (Samvat), 1997, the Government hereby declares, the **Centaur Hotel, Srinagar (109 Rooms)** as "Subsidiary Jail".

By order of the Government of the Jammu and Kashmir.

Sd/-

(Shaleen Kabra) IAS

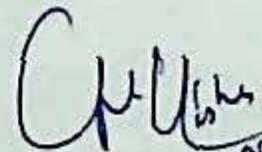
Principal Secretary to the Government

Dated. 04.08.2019

No. Home/Jail/15/2019- Part-I

Copy to the:

1. Financial Commissioner to the Hon'ble Governor.
2. Director General of Police (Prisons), J&K.
3. Director General of Police, J&K.
4. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (W.7.s.c).
5. Special Secretary to the Chief Secretary.
6. OSD with Hon'ble Advisor (K).
7. Private Secretary to Principal Secretary (Home).
8. Stock file.


04-08-19
Gurpreet Singh

Deputy Secretary to the Government